NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/192/2016

NAME OF THE PETITIONER(S)

: S.Devaraj & Another

NAME OF THE RESPONDENT(S)

: Seventh Vision India Pvt Ltd & 14 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. D. PERUMAN SARANYAN FOR NULLION 2. R. VIDHYA SHANKAR] Counsel For R 1-3, 7-10, 13-15 R. ASHOUKUMAR]

ORDER

Shri D Peruman Saranyan, counsel for petitioner present. Shri R Ashok Kumar, counsel for R1 to R3, R7 to R10 and R13 to R15 present and sought time for submitting arguments. R11 in the main CP called but absent. No representation. Time extended at request for submitting arguments in CA 36/2016. Put up 06.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)